GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2068 ANSWERED ON:31.07.2015 Inter-State Transport Grant to States Patle Smt. Kamla Devi;Singh Shri Abhishek

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

a) whether the land locked States face problems arising out of heavy expenditure incurred and time spent on transportation of goods from sea ports;

b) if so, the efforts made by the Government to make export/import from such States more competitive;

c) whether the Government proposes to provide inter-State transport grant to such States and has received proposals from States for such grants; and

d) if so, the details thereof and the action taken by the Govt. thereon, State/UT-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) and (b) : Yes, Madam. Improving hinterland connectivity with the sea ports and the export logistics is a continuous ongoing process, which involves a wide gamut of activities including improving road and rail connectivity. Further, in order to make export from States, including the landlocked States, more competitive, the Director General of Foreign Trade (DGFT) of Department of Commerce through its 37 regional offices located in different States of the country is providing facilitation to exporters in regard to development of International trade and implementation of Foreign Trade Policy which includes, inter alia, issue of Import-Export Code, licenses / scrips / incentives etc to the exporters. In addition, the DGFT is implementing a scheme namely "Niryat Bandhu Scheme" for mentoring/handholding of new and prospective exporters / entrepreneurs on various aspects of international trade/ exports through orientation / training programmes, seminars, conferences etc.

(c) and (d) : Government does not have a transport subsidy scheme specifically for export / import for such States.